NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO 26(ND)12 CA. NO.

施

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healtcare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Saurabh
Kalia
Advs Respondent.

2. Ms. Aishwarya
Mishra

ORDER

Ld. Counsel for the petitioner has addressed part arguments.

To come up for further arguments on 21.09.2016.

(Ina Malhotra) Member Iudicial

Sd1-

(K. varadharajan) Member Judicial